

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :29

CP NO.22/ND/2013,
CA NO. 122/2019,
CA NO. 144/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SEEMA SAXENA & OTHERS V/S PIONEER POWER & ENGINEERING PVT LTD

SECTION : 397/398 OF COMPANIES ACT 1956

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. KUNAL RAVI SINGH, ADV.

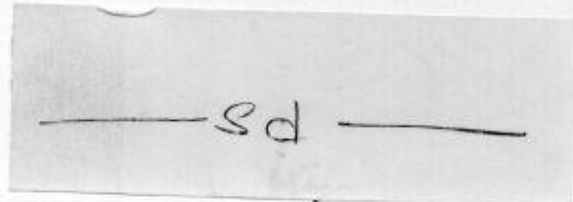
COUNSEL FOR RESPONDENT : SH. MANU KHARE, ADV.

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The matter was taken up today through Video Conferencing.

None present for the parties.

Accordingly, put up in the week commencing 26th August, 2021 before the Regular Court/Video Conferencing.



Dated : 15.07.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Md.Zaid
(Stenographer)